

# IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :26-02-2026

**Date : 26.02.2026**

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
14395/2026	26.02.2026	ABLAPL-14781/2025	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-26		(S No
14396/2026	26.02.2026	ABLAPL-1083/2026	B SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23		(S No
14397/2026	26.02.2026	ABLAPL-1082/2026	PRAKASH CHANDRA DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23		(S No
14398/2026	26.02.2026	ABLAPL-1079/2026	SHRADHASHREE ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23		(S No
14399/2026	26.02.2026	ABLAPL-1073/2026	N MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23		(S No
14400/2026	26.02.2026	ABLAPL-1070/2026	T MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23		(S No
14401/2026	26.02.2026	ABLAPL-1080/2026	RR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-23	BAIL-2	(S No 18
14403/2026	26.02.2026	CONTC-2440/2025	A. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24		(S No 18
14404/2026	26.02.2026	WA-965/2025	B. K. SETHI	C.O.	COURT NO. 25	Order Dtd. 2026-02-17		(S No 18
14405/2026	26.02.2026	WP (C) - 2094/2026	S. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2026-02-25		(S No 18
14406/2026	26.02.2026	WP (C) - 3424/2026	S. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2026-02-25	WRIT BRANCH-8	(S No 40
14407/2026	26.02.2026	WP (C) - 4641/2026	S. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2026-02-25	WRIT BRANCH-5	(S No 20
14408/2026	26.02.2026	WP (C) - 5338/2026	S. K. PATRA	C.O.	COURT NO. 25	Order Dtd. 2026-02-25	WRIT BRANCH-1	(S No 30
14410/2026	26.02.2026	CRLA-116/2026	M. K. RATH	C.O.	COURT NO. 6	Order Dtd. 2026-04-27		(S No 30
14412/2026	26.02.2026	WP (C) - 2308/2026	M. K. RATH	C.O.	COURT NO. 6	Order Dtd. 2026-02-23	WRIT BRANCH-2	(S No
14413/2026	26.02.2026	WP (C) -	M. K. RATH	C.O.	COURT NO.	Order Dtd. 2026-02-	WRIT	(S

		2313/2026			6	23	BRANCH (DIVISION BENCH-3)	No 12
14417/2026	26.02.2026	WP (C) - 6088/2026	BK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24	WRIT BRANCH-2	(S No
14420/2026	26.02.2026	CRLA- 1466/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24		(S No
14421/2026	26.02.2026	CRLA- 1461/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24		(S No
14422/2026	26.02.2026	CRLMC- 48/2026	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01- 01		(S No
14426/2026	26.02.2026	CONTC- 2440/2025	S.K.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24		(S No
14427/2026	26.02.2026	CRLMC- 64/2026	R.K.MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01- 08		(S No
14428/2026	26.02.2026	CRLREV- 104/2026	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 17		(S No
14429/2026	26.02.2026	CMP- 130/2026	NIRANJAN MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24		(S No
14431/2026	26.02.2026	CMP- 187/2026	GOPAL PRASAD JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24		(S No
14432/2026	26.02.2026	CMP- 142/2026	S.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No
14433/2026	26.02.2026	CRLREV- 66/2026	B.B.MALLICK	C.O.	COURT NO. 17	Order Dtd. 2026-01- 28		(S No
14434/2026	26.02.2026	CRLA- 1395/2025	B.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-02- 24		(S No
14435/2026	26.02.2026	CMP- 278/2026	J.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02- 12		(S No
14436/2026	26.02.2026	CRLMC- 3767/2025	D.P.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09- 20		(S No
14437/2026	26.02.2026	CRLREV- 307/2025	S.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 23		(S No
14438/2026	26.02.2026	CONTC- 596/2026	K.PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 20		(S No
14439/2026	26.02.2026	CONTC- 282/2026	R.K.MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 20		(S No
14440/2026	26.02.2026	WP (C) - 3257/2026	J. C. BARAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24	WRIT BRANCH-4	(S No 46
14441/2026	26.02.2026	WP (C) - 3257/2026	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24	WRIT BRANCH-4	(S No 46
14442/2026	26.02.2026	CRLA- 1359/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24		(S No 46
14443/2026	26.02.2026	CRLA- 1373/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24		(S No 46
14444/2026	26.02.2026	CRLA- 1434/2025	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24		(S No 46

14445/2026	26.02.2026	CRLA-570/2025	JADUNATH PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24		(S No 46
14449/2026	26.02.2026	WP (C) - 5921/2026	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	WRIT BRANCH-3	(S No 28
14450/2026	26.02.2026	WP (C) - 5100/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-17		(S No 28
14451/2026	26.02.2026	WP (C) - 5167/2026	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	WRIT BRANCH-8	(S No 41
14452/2026	26.02.2026	WP (C) - 5129/2026	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	WRIT BRANCH-4	(S No 17
14453/2026	26.02.2026	WP (C) - 5126/2026	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24		(S No 17
14454/2026	26.02.2026	WP (C) - 5079/2026	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	WRIT BRANCH-1	(S No 31
14455/2026	26.02.2026	WP (C) - 28515/2025	P C CHHINCHANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT BRANCH-7	(S No
14456/2026	26.02.2026	WP (C) - 4611/2026	L. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	WRIT BRANCH-5	(S No 20
14457/2026	26.02.2026	WP (C) - 5612/2026	S. R. SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-25	WRIT BRANCH-6	(S No 26
14458/2026	26.02.2026	WP (C) - 28515/2025	M DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT BRANCH-7	(S No
14459/2026	26.02.2026	WP (C) - 6228/2026	U DAS	C.O.	COURT NO. 23	Order Dtd. 2026-04-08	WRIT BRANCH-3	(S No 28
14460/2026	26.02.2026	WP (C) - 2107/2026	T. N. CHAND	C.O.	COURT NO. 23	Order Dtd. 2026-02-25		(S No 28
14461/2026	26.02.2026	WP (C) - 6221/2026	J KAR	C.O.	COURT NO. 23	Order Dtd. 2026-02-25	WRIT BRANCH-3	(S No 11
14462/2026	26.02.2026	WP (C) - 6220/2026	J KAR	C.O.	COURT NO. 23	Order Dtd. 2026-02-25	WRIT BRANCH-3	(S No 28
14463/2026	26.02.2026	WP (C) - 6070/2026	H. S. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-02-25	WRIT BRANCH-1	(S No 31
14464/2026	26.02.2026	FAO-70/2026	RAMACHANDRA PANIGRAHY	C.O.	COURT NO. 23	Order Dtd. 2026-04-15	MISC. APPEAL SEC.	(S No
14465/2026	26.02.2026	WP (C) - 37064/2025	P. K. PATRA	C.O.	COURT NO. 23	Order Dtd. 2026-02-24	WRIT BRANCH-7	(S No 15
14466/2026	26.02.2026	WP (C) -	P K JENA	C.O.	COURT NO.	Order Dtd. 2026-02-	WRIT	(S

		17785/2025			23	25	BRANCH-5	No 21
14467/2026	26.02.2026	WP (C) - 825/2025	R. K. PATNAIK	C.O.	COURT NO. 23	Order Dtd. 2025-01- 20		(S No 21
14468/2026	26.02.2026	WP (C) - 28602/2025	S NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02- 25	WRIT BRANCH-5	(S No 32
14469/2026	26.02.2026	WP (C) - 5244/2026	A. DAS	C.O.	COURT NO. 25	Order Dtd. 9999-12- 31	WRIT BRANCH-1	(S No 31
14470/2026	26.02.2026	WP (C) - 6058/2026	B BARIK	C.O.	COURT NO. 25	Order Dtd. 2026-02- 25	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
14471/2026	26.02.2026	WP (C) - 37297/2025	B. R. SENAPATI	C.O.	COURT NO. 25	Order Dtd. 2026-02- 23		(S No 10
14472/2026	26.02.2026	WP (C) - 13016/2024	T K NBISWAL	C.O.	COURT NO. 25	Order Dtd. 2024-05- 21	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
14473/2026	26.02.2026	WP (C) - 5335/2026	S. K. BISWAL	C.O.	COURT NO. 25	Order Dtd. 2026-02- 24	WRIT BRANCH-1	(S No 30
14474/2026	26.02.2026	CRLA- 36/2019	B DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 9999-12- 31	CRIMINAL APPEAL	(S No
14475/2026	26.02.2026	WP (C) - 4627/2026	S. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 24	WRIT BRANCH-7	(S No 18
14476/2026	26.02.2026	WP (C) - 25366/2013	N NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 19	WRIT BRANCH-1	(S No
14477/2026	26.02.2026	WP (C) - 2768/2026	S. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 04	WRIT BRANCH-4	(S No 37
14478/2026	26.02.2026	WP (C) - 25365/2013	M NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 19	WRIT BRANCH-1	(S No
14479/2026	26.02.2026	WP (C) - 5990/2026	B. B. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24	WRIT BRANCH-2	(S No
14480/2026	26.02.2026	CRLREV- 926/2009	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 23	CRIMINAL REVISION	(S No
14481/2026	26.02.2026	CRLREV- 6/2011	M K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 23	CRIMINAL REVISION	(S No
14482/2026	26.02.2026	WP (C) - 5925/2026	P. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24	WRIT BRANCH-1	(S No 31
14483/2026	26.02.2026	WP (C) - 5910/2026	S. K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(S No 28
14484/2026	26.02.2026	WP (C) - 6063/2026	L. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24	WRIT BRANCH-1	(S No 31
14485/2026	26.02.2026	WP (C) -	D. LALA	C.O.	COURT NO.	Order Dtd. 2026-02-	WRIT	(S

		4866/2026			2 OLD	24	BRANCH-6	No 24
14486/2026	26.02.2026	WP (C) - 4858/2026	D. LALA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24	WRIT BRANCH-7	(S No 18
14487/2026	26.02.2026	WP (C) - 4519/2026	K. C. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24	WRIT BRANCH-6	(S No 24
14488/2026	26.02.2026	CRLMC- 5147/2025	M.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 05		(S No 24
14489/2026	26.02.2026	ABLAPL- 646/2026	TUSHAR KANTI PRAHARAJ	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 03	BAIL-1	(S No 13
14490/2026	26.02.2026	ABLAPL- 599/2026	D SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 23		(S No 13
14491/2026	26.02.2026	ABLAPL- 1096/2026	SK SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 23		(S No 13
14492/2026	26.02.2026	ABLAPL- 1076/2026	L ACHARI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 23		(S No 13
14493/2026	26.02.2026	ABLAPL- 8845/2024	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 25		(S No 13
14494/2026	26.02.2026	ABLAPL- 1064/2026	PK ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 23	BAIL-2	(S No 17
14495/2026	26.02.2026	CRLMC- 4445/2023	S.R.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 19	CRIMINAL MISC	(S No
14496/2026	26.02.2026	WP (C) - 5520/2026	U. P. BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 19	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
14497/2026	26.02.2026	BLAPL- 223/2026	S SAMAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 24		(S No 12
14498/2026	26.02.2026	BLAPL- 227/2026	BIRAJA PRASAD NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 24	BAIL-1	(S No
14499/2026	26.02.2026	WP (C) - 5520/2026	U. P. BAG	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 19	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
14500/2026	26.02.2026	BLAPL- 243/2026	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 24	BAIL-1	(S No
14501/2026	26.02.2026	WP (C) - 3609/2026	M. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-02- 25	WRIT BRANCH-4	(S No 46
14502/2026	26.02.2026	WP (C) - 3529/2026	S. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2026-02- 25	WRIT BRANCH-2	(S No
14503/2026	26.02.2026	WP (C) - 5147/2026	B. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-02- 24		(S No

14504/2026	26.02.2026	BLAPL-13618/2025	K N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-02-24		(S No
14512/2026	26.02.2026	WP (C) - 5724/2026	B K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-25		(S No
14513/2026	26.02.2026	WP (C) - 31674/2024	N D TRIPAHY	C.O.	COURT NO. 1	Order Dtd. 2026-02-23	WRIT BRANCH-7	(S No 44
14523/2026	26.02.2026	WP (C) - 4702/2026	D SAMAL	C.O.	COURT NO. 9	Order Dtd. 2026-03-16		(S No 44
14526/2026	26.02.2026	TRP (C) - 464/2025	B B MALLICK	C.O.	COURT NO. 9	Order Dtd. 2026-04-06		(S No 44
14529/2026	26.02.2026	WP (C) - 2795/2024	D BISWAL	C.O.	COURT NO. 9	Order Dtd. 2026-02-19	WRIT BRANCH-3	(S No 33
14530/2026	26.02.2026	WP (C) - 5832/2026	B DAS	C.O.	COURT NO. 9	Order Dtd. 2026-02-25	WRIT BRANCH-3	(S No 28
14531/2026	26.02.2026	WP (C) - 6064/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(S No
14532/2026	26.02.2026	WP (C) - 4871/2026	S K BISWAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-5	(S No 20
14533/2026	26.02.2026	WP (C) - 5654/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-25		(S No 20
14534/2026	26.02.2026	WP (C) - 5523/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-25		(S No 20
14535/2026	26.02.2026	WP (C) - 5689/2026	B DAS	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-6	(S No 26
14536/2026	26.02.2026	WP (C) - 5595/2026	S K SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-02-25		(S No 26
14537/2026	26.02.2026	WP (C) - 34071/2025	G. NIAL	C.O.	COURT NO. 14	Order Dtd. 2026-03-23		(S No 26
14538/2026	26.02.2026	WP (C) - 5590/2026	D SAHOO	C.O.	COURT NO. 14	Order Dtd. 2026-02-25		(S No 26
14541/2026	26.02.2026	WP (C) - 4881/2026	D MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2026-02-25	WRIT BRANCH-6	(S No 24
14544/2026	26.02.2026	WP (C) - 4509/2026	R K BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-3	(S No 13
14545/2026	26.02.2026	CONTC-8028/2024	S DASH	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 13
14546/2026	26.02.2026	WP (C) - 4894/2026	R C MUDULI	C.O.	COURT NO. 1	Order Dtd. 2026-03-16	WRIT BRANCH-5	(S No

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14547/2026	26.02.2026	WP (C) - 4646/2026	K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-25		(S No 20)
14548/2026	26.02.2026	WP (C) - 31120/2023	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	WRIT BRANCH-7	(S No 48)
14549/2026	26.02.2026	WP (C) - 38363/2023	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2026-02-24	WRIT BRANCH-7	(S No 10)
14550/2026	26.02.2026	WP (C) - 11700/2023	S K PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-7	(S No 15)
14551/2026	26.02.2026	WP (C) - 10011/2023	P K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-3	(S No 28)
14552/2026	26.02.2026	WP (C) - 21434/2022	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	WRIT BRANCH-2	(S No)
14553/2026	26.02.2026	WP (C) - 4461/2022	B BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	WRIT BRANCH-7	(S No 44)
14554/2026	26.02.2026	WP (C) - 18371/2015	R P BHAGAT	C.O.	COURT NO. 1	Order Dtd. 2026-02-25	WRIT BRANCH-4	(S No 17)
14555/2026	26.02.2026	WP (C) - 25925/2022	T SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	WRIT BRANCH-2	(S No)
14556/2026	26.02.2026	WP (C) - 25925/2022	A K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-02-20	WRIT BRANCH-2	(S No)
14557/2026	26.02.2026	WP (C) - 3727/2026	M. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-04-07		(S No)
14558/2026	26.02.2026	WP (C) - 3242/2026	M. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2026-04-07	WRIT BRANCH-1	(S No)
14559/2026	26.02.2026	WP (C) - 34934/2025	S. K. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-24	WRIT BRANCH-7	(S No)
14560/2026	26.02.2026	WP (C) - 23972/2025	H. K. MALLICK	C.O.	COURT NO. 23	Order Dtd. 2026-02-25		(S No)
14561/2026	26.02.2026	WP (C) - 5047/2026	D. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-24	WRIT BRANCH-8	(S No 41)
14562/2026	26.02.2026	WP (C) - 5970/2026	D. BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-02-24		(S No 41)
14563/2026	26.02.2026	WP (C) - 5902/2026	D. P. DASH	C.O.	COURT NO. 23	Order Dtd. 2026-02-24	WRIT BRANCH (DIVISION BENCH-2)	(S No 11)
14564/2026	26.02.2026	WP (C) - 6072/2026	S. K. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2026-02-24		(S No 11)
14566/2026	26.02.2026	WP (C) - 4609/2026	S. K. RATH	C.O.	COURT NO. 23	Order Dtd. 2026-02-24	WRIT BRANCH-3	(S No 14)
14568/2026	26.02.2026	WP (C) -	S K BISWAL	C.O.	COURT NO.	Order Dtd. 2026-02-	WRIT	(S

		27440/2025			23	20	BRANCH-3	No 11
14569/2026	26.02.2026	WP (C) - 28067/2025	T K NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02- 24		(S No 11
14571/2026	26.02.2026	WP (C) - 6020/2026	NIRANJAN ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24		(S No 11
14572/2026	26.02.2026	CRLMC- 5622/2025	H. K. PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 23		(S No 11
14573/2026	26.02.2026	CRLREV- 971/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24		(S No 11
14574/2026	26.02.2026	CRLREV- 968/2025	SIBA PRASAD SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 24		(S No 11
14575/2026	26.02.2026	WP (C) - 26231/2025	DEBASISH PATNAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 25		(S No 11
14576/2026	26.02.2026	WP (C) - 5487/2026	A. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 19	WRIT BRANCH-4	(S No 38
14577/2026	26.02.2026	WP (C) - 5539/2026	LOKANATH SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 23		(S No 38
14578/2026	26.02.2026	WP (C) - 5563/2026	T. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 23	WRIT BRANCH-3	(S No 13
14579/2026	26.02.2026	WP (C) - 5795/2026	T. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 23		(S No 13
14580/2026	26.02.2026	WP (C) - 5731/2026	T. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 23	WRIT BRANCH-7	(S No 18
14582/2026	26.02.2026	WP (C) - 5732/2026	T. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 23	WRIT BRANCH-8	(S No 42
14583/2026	26.02.2026	WP (C) - 18371/2015	ITISHREE PATRA	C.O.	COURT NO. 3 OLD		WRIT BRANCH-4	(S No 17
14584/2026	26.02.2026	WP (C) - 5837/2026	T. K. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02- 23	WRIT BRANCH-2	(S No
14587/2026	26.02.2026	ABLAPL- 10947/2024	P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 23		(S No
14609/2026	26.02.2026	WP (C) - 4900/2017	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 25	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
14610/2026	26.02.2026	WP (C) - 5433/2026	R K MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02- 23		(S No 11
14612/2026	26.02.2026	WP (C) -	D. BISWAL	C.O.	COURT NO.	Order Dtd. 9999-12-	WRIT	(S

		2405/2026			2 OLD	31	BRANCH-2	No
14613/2026	26.02.2026	WA-557/2022	M D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT APPEAL	(S No
14614/2026	26.02.2026	WP (C) - 557/2022	M D BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-03-16	WRIT BRANCH-4	(S No 37
14615/2026	26.02.2026	WP (C) - 487/2024	M R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-16	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
14616/2026	26.02.2026	WA-487/2024	R K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT APPEAL	(S No
14617/2026	26.02.2026	WA-557/2022	M R NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT APPEAL	(S No
14618/2026	26.02.2026	WA-1137/2022	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT APPEAL	(S No
14620/2026	26.02.2026	WA-1600/2022	G D MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT APPEAL	(S No
14622/2026	26.02.2026	WA-1674/2022	G D MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT APPEAL	(S No
14624/2026	26.02.2026	WA-1674/2022	R K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT APPEAL	(S No
14626/2026	26.02.2026	WA-1674/2022	R K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT APPEAL	(S No
14628/2026	26.02.2026	WA-1674/2022	R K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT APPEAL	(S No
14630/2026	26.02.2026	WA-1674/2022	R K SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT APPEAL	(S No
14631/2026	26.02.2026	WP (C) - 23814/2025	A. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-19	WRIT BRANCH-2	(S No
14633/2026	26.02.2026	WP (C) - 5764/2026	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	WRIT BRANCH-6	(S No 26
14634/2026	26.02.2026	WA-488/2024	B K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-23	WRIT APPEAL	(S No
14638/2026	26.02.2026	WA-1330/2024	R CH ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-25	WRIT APPEAL	(S No
14639/2026	26.02.2026	WA-1328/2024	R CH ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-25	WRIT APPEAL	(S No
14642/2026	26.02.2026	WA-1328/2024	K SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-25	WRIT APPEAL	(S No
14644/2026	26.02.2026	WA-1328/2024	S BAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-25	WRIT APPEAL	(S No
14652/2026	26.02.2026	WP (C) - 2725/2026	L D PANDA	C.O.	COURT NO. 21	Order Dtd. 2026-02-26	WRIT BRANCH-8	(S No 39
14654/2026	26.02.2026	WP (C) - 6368/2026	S BISWAL	C.O.	COURT NO. 21	Order Dtd. 2026-02-26	WRIT BRANCH-1	(S No

14657/2026	26.02.2026	WP (C) - 6043/2026	M PAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No
14659/2026	26.02.2026	WP (C) - 2468/2023	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2023-02-03	WRIT BRANCH-4	(S No 19
14661/2026	26.02.2026	WP (C) - 2989/2026	N K SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2026-02-25		(S No 19
14664/2026	26.02.2026	RSA-70/2026	T BAG	C.O.	COURT NO. 21	Order Dtd. 2026-06-25		(S No 19
14665/2026	26.02.2026	RSA-107/2014	B DAS	C.O.	COURT NO. 12	Order Dtd. 2026-04-16	SECOND APPEAL	(S No
14666/2026	26.02.2026	RSA-49/2025	B DAS	C.O.	COURT NO. 12	Order Dtd. 2026-05-20	SECOND APPEAL	(S No
14667/2026	26.02.2026	RSA-49/2025	P C MOAHNTY	C.O.	COURT NO. 12	Order Dtd. 2026-05-20	SECOND APPEAL	(S No
14668/2026	26.02.2026	WP (C) - 5398/2026	U. K. SAHU	C.O.	COURT NO. 12	Order Dtd. 2026-02-19		(S No
14670/2026	26.02.2026	FAO-84/2026	S.DAS	C.O.	COURT NO. 23	Order Dtd. 2026-03-11	MISC. APPEAL SEC.	(S No
14671/2026	26.02.2026	CRLMP-71/2026	SANDIPANI NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-25		(S No
14672/2026	26.02.2026	ABLAPL-12086/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-10-28		(S No
14673/2026	26.02.2026	ABLAPL-11759/2025	A MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-08		(S No
14674/2026	26.02.2026	CMP-185/2026	A.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-24		(S No
14676/2026	26.02.2026	CMP-1400/2025	S.BEHERA	C.O.	COURT NO. 17	Order Dtd. 2026-02-25		(S No
14677/2026	26.02.2026	CRLMC-3847/2025	P.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-02-25	CRIMINAL MISC	(S No
14678/2026	26.02.2026	CRLMC-3847/2025	S.BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-25	CRIMINAL MISC	(S No
14680/2026	26.02.2026	WP (C) - 5713/2026	P. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-02-25	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
14681/2026	26.02.2026	WP (C) - 6310/2026	P. K. LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-02-25		(S No 10
14682/2026	26.02.2026	WP (C) - 6026/2026	S. K. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2026-02-24	WRIT BRANCH-1	(S No 31
14683/2026	26.02.2026	WP (C) - 36882/2025	D. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-04-21	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
14684/2026	26.02.2026	WP (C) - 36606/2025	G. C. MOHARANA	C.O.	COURT NO. 6	Order Dtd. 2026-02-24	WRIT BRANCH-4	(S No 37

14685/2026	26.02.2026	WP (C) - 6211/2026	R. K. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-02-25		(S No 37
14686/2026	26.02.2026	WP (C) - 5548/2026	T. K. NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-02-24	WRIT BRANCH-4	(S No 38
14687/2026	26.02.2026	WP (C) - 6031/2026	J. KAR	C.O.	COURT NO. 6	Order Dtd. 2026-02-25	WRIT BRANCH-1	(S No 31
14688/2026	26.02.2026	WP (C) - 6012/2026	J. KAR	C.O.	COURT NO. 6	Order Dtd. 2026-02-25		(S No 31
14689/2026	26.02.2026	WP (C) - 5773/2026	KSHITISH	C.O.	COURT NO. 6	Order Dtd. 2026-02-25		(S No 31
14690/2026	26.02.2026	WP (C) - 5995/2026	N. K. ROUT	C.O.	COURT NO. 6	Order Dtd. 2026-02-25	WRIT BRANCH-7	(S No 18
14691/2026	26.02.2026	WP (C) - 5655/2026	D. K. JENA	C.O.	COURT NO. 6	Order Dtd. 2026-02-25	WRIT BRANCH-6	(S No 26
14692/2026	26.02.2026	WP (C) - 32369/2025	P. K. BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-02-25	WRIT BRANCH-6	(S No 24
14693/2026	26.02.2026	CMP- 324/2026	M.K.PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 24
14695/2026	26.02.2026	WP (C) - 21723/2016	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-20	WRIT BRANCH-3	(S No 33
14706/2026	26.02.2026	CMP- 356/2026	A.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 33
14712/2026	26.02.2026	WP (C) - 29523/2025	B. K. DAS	C.O.	COURT NO. 21	Order Dtd. 2026-04-13		(S No 33
14715/2026	26.02.2026	CMP- 286/2026	A. K. SWAIN	C.O.	COURT NO. 21	Order Dtd. 2026-02-19		(S No 33
14717/2026	26.02.2026	BLAPL- 258/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 21	Order Dtd. 2026-02-25		(S No 33
14719/2026	26.02.2026	BLAPL- 266/2026	S.DASH	C.O.	COURT NO. 21	Order Dtd. 2026-02-25		(S No 33
14730/2026	26.02.2026	BLAPL- 259/2026	J PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2026-02-25	BAIL-1	(S No
14731/2026	26.02.2026	BLAPL- 8953/2025	RR NAYAK	C.O.	COURT NO. 21	Order Dtd. 2026-02-25		(S No
14732/2026	26.02.2026	BLAPL- 12096/2025	P MUDULI	C.O.	COURT NO. 21	Order Dtd. 2026-02-25		(S No
14733/2026	26.02.2026	BLAPL- 261/2026	RK MALLICK	C.O.	COURT NO. 21	Order Dtd. 2026-02-25		(S No

14734/2026	26.02.2026	BLAPL-262/2026	RK MALLICK	C.O.	COURT NO. 21	Order Dtd. 2026-02-25	BAIL-1	(S No
14735/2026	26.02.2026	BLAPL-292/2026	HK PATRA	C.O.	COURT NO. 21	Order Dtd. 2026-02-25		(S No
14736/2026	26.02.2026	BLAPL-274/2026	HK PATRA	C.O.	COURT NO. 21	Order Dtd. 2026-02-25		(S No
14737/2026	26.02.2026	BLAPL-286/2026	KSHITISH	C.O.	COURT NO. 21	Order Dtd. 2026-02-25	BAIL-1	(S No
14738/2026	26.02.2026	BLAPL-290/2026	G JAYASINGH	C.O.	COURT NO. 21	Order Dtd. 2026-02-25	BAIL-1	(S No
14739/2026	26.02.2026	BLAPL-299/2026	G JAYASINGH	C.O.	COURT NO. 21	Order Dtd. 2026-02-25		(S No
14740/2026	26.02.2026	BLAPL-10466/2025	PK PANI	C.O.	COURT NO. 21	Order Dtd. 2026-02-25	BAIL-1	(S No 13
14402/2026	26.02.2026	CRLREV-942/2025	RAJIV KUMAR MAHANTA	GENERAL		Order Dtd. 2026-02-25		(S No 13
14409/2026	26.02.2026	WP(C) - 14212/2013	DINESH KUMAR PANDA	GENERAL		Order Dtd. 2013-07-23		(S No 13
14411/2026	26.02.2026	ABLAPL-754/2026	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2026-02-04		(S No 13
14414/2026	26.02.2026	WP(C) - 16357/2023	JYOTI RANJAN SAHOO	GENERAL		Order Dtd. 2023-05-18	WRIT BRANCH-1	(S No 31
14415/2026	26.02.2026	WPC(OAC) - 446/2019	GYAN RANJAN ROUT	GENERAL		Order Dtd. 2024-10-22	OA Branch	(S No
14416/2026	26.02.2026	ABLAPL-1076/2026	SOUMYA RANJAN PAIKRAY	GENERAL		Order Dtd. 2026-02-23		(S No
14419/2026	26.02.2026	CRLA-1359/2025	SAYAT KUMAR PUROHIT	GENERAL		Order Dtd. 2026-02-24		(S No
14423/2026	26.02.2026	BLAPL-289/2026	SOUMYA RANJAN PAIKRAY	GENERAL		Order Dtd. 2026-02-25	BAIL-1	(S No
14424/2026	26.02.2026	WP(C) - 16535/2023	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2023-05-18	WRIT BRANCH-3	(S No 14
14425/2026	26.02.2026	BLAPL-301/2026	SOUMYA RANJAN PAIKRAY	GENERAL		Order Dtd. 2026-02-25		(S No 14
14430/2026	26.02.2026	WP(C) - 16534/2023	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2023-05-18	WRIT BRANCH-3	(S No 14
14446/2026	26.02.2026	WP(C) - 35942/2025	KRISHNA BEHERA	GENERAL		Plaint	WRIT BRANCH-5	(S No 21
14447/2026	26.02.2026	OJC-12223/2001	SUBHASHMITA PATTANAİK	GENERAL		Entire Brief	WRIT BRANCH-6	(S No 35
14448/2026	26.02.2026	OJC-12223/2001	SUBHSMITA PATTTNAİK	GENERAL		Entire Order	WRIT BRANCH-6	(S No 35

14515/2026	26.02.2026	ABLAPL-1273/2026	UMA SHANKAR PATEL	GENERAL		Order Dtd. 2026-02-25	BAIL-1	(S No
14520/2026	26.02.2026	WP (C) - 36010/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-20		(S No
14524/2026	26.02.2026	WP (C) - 41050/2023	JATINDRA KUMAR MOHAPATRA	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH-6	(S No 35
14567/2026	26.02.2026	CMP-2010/2025	AJIT KUMAR PATTNAYAK	GENERAL		Order Dtd. 2026-02-25		(S No 35
14585/2026	26.02.2026	WP (C) - 6266/2026	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2026-02-25	WRIT BRANCH-3	(S No 28
14586/2026	26.02.2026	WP (C) - 19341/2024	DURGA MADHAB PADHI	GENERAL		Entire Order		(S No 28
14588/2026	26.02.2026	WP (C) - 6268/2026	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2026-02-25		(S No 28
14589/2026	26.02.2026	BLAPL-9984/2025	SAMBIT PRASAD SINGH	GENERAL		Order Dtd. 2026-02-23	BAIL-2	(S No 10
14593/2026	26.02.2026	BLAPL-374/2026	OM PRAKASH SARAN	GENERAL		Order Dtd. 2026-02-26		(S No 10
14598/2026	26.02.2026	FAO-549/2024	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2026-02-25		(S No 10
14601/2026	26.02.2026	WP (C) - 34513/2025	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2026-02-25		(S No 10
14640/2026	26.02.2026	CRLMC-4252/2025	DAKSHYESH DARSHAN NAIK	GENERAL		Order Dtd. 2026-02-23		(S No 10
14641/2026	26.02.2026	CMP-214/2026	SUJAY SHANKAR SINGH DEO	GENERAL		Order Dtd. 2026-02-25		(S No 10
14648/2026	26.02.2026	WP (C) - 5291/2026	S. K. BEHERA	GENERAL		Order Dtd. 2026-03-25	WRIT BRANCH-8	(S No 41
14650/2026	26.02.2026	WP (C) - 8520/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-14	WRIT BRANCH-3	(S No 14
14669/2026	26.02.2026	WP (C) - 30079/2021	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-15	WRIT BRANCH-8	(S No 40
14675/2026	26.02.2026	WP (C) - 27138/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-09-25		(S No 40
14679/2026	26.02.2026	ABLAPL-1122/2026	DIBAKAR BISWAL	GENERAL		Order Dtd. 2026-02-25		(S No 40
14701/2026	26.02.2026	CONTC-	SANDHYARANI	GENERAL		Affidavit	CONTEMPT	(S

		4595/2024	PANI					No
14702/2026	26.02.2026	CONTC-32/2026	NIRANJAN HOTA	GENERAL		Order Dtd. 2026-02-13		(S No
14703/2026	26.02.2026	CONTC-33/2026	NIRANJAN HOTA	GENERAL		Order Dtd. 2026-02-13		(S No
14705/2026	26.02.2026	CONTC-5650/2025	NIRANJAN HOTA	GENERAL		Order Dtd. 2026-02-13		(S No
14707/2026	26.02.2026	CONTC-374/2026	NIRANJAN HOTA	GENERAL		Order Dtd. 2026-02-13		(S No
14714/2026	26.02.2026	CONTC-457/2026	NIRANJAN HOTA	GENERAL		Order Dtd. 2026-02-13	CONTEMPT	(S No
14722/2026	26.02.2026	CONTC-679/2026	NIRANJAN HOTA	GENERAL		Order Dtd. 2026-02-13		(S No
14729/2026	26.02.2026	WA-628/2024	MADHUSMITA PATTNAIK	GENERAL		Judgement Dtd. 2026-02-24	WRIT APPEAL	(S No
14418/2026	26.02.2026	WP (C) - 28515/2025	UK PANDA	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH-7	(S No
14505/2026	26.02.2026	FAO-88/2021	D K MOHANTY	GENERAL		Order Dtd. 2025-05-16	MISC. APPEAL SEC.	(S No
14506/2026	26.02.2026	WP (C) - 23402/2022	D K MOHANTY	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH-6	(S No 26
14507/2026	26.02.2026	FAO-92/2019	D K MOHANTY	GENERAL		Order Dtd. 2019-10-18 Petition, Annexure,	MISC. APPEAL SEC.	(S No
14508/2026	26.02.2026	OJC-2041/2000	J R NAYAK	GENERAL		Order Dtd. 2000-03-30		(S No
14509/2026	26.02.2026	MACA-1262/2024	K C NAYAK	GENERAL		Order Dtd. 2025-12-13		(S No
14510/2026	26.02.2026	MACA-453/2016	B K BEHERA	GENERAL		Order Dtd. 2021-12-19	MISC. APPEAL SEC.	(S No
14511/2026	26.02.2026	WPC (OAC) - 4786/2016	B K PATI	GENERAL		Order Dtd. 2022-01-27	OA Branch	(S No
14514/2026	26.02.2026	WP (C) - 985/2026	M BEHERA	GENERAL		Order Dtd. 2026-03-17		(S No
14516/2026	26.02.2026	CRLMC-539/2026	A K SARANGI	GENERAL		Order Dtd. 2026-03-16	CRIMINAL MISC	(S No
14517/2026	26.02.2026	CRLMC-239/2026	J PRADHAN	GENERAL		Order Dtd. 2026-03-24		(S No
14518/2026	26.02.2026	WP (C) - 2702/2026	J R BEHERA	GENERAL		Order Dtd. 2026-02-24	WRIT BRANCH-1	(S No
14519/2026	26.02.2026	WP (C) - 30861/2025	K DAS	GENERAL		Order Dtd. 2026-02-18	WRIT BRANCH-2	(S No 45
14521/2026	26.02.2026	WP (C) - 7674/2025	D K MOHANTY	GENERAL		Order Dtd. 2026-01-22		(S No 45
14522/2026	26.02.2026	CRLMC-602/2026	J R NAYAK	GENERAL		Order Dtd. 2026-02-25		(S No 45

14525/2026	26.02.2026	ABLAPL-12454/2025	J R NAYAK	GENERAL		Order Dtd. 2025-12-16		(S No 45
14527/2026	26.02.2026	WP (C) - 41677/2021	M NAIK	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
14528/2026	26.02.2026	WP (C) - 34846/2025	D SAMAL	GENERAL		Order Dtd. 2026-02-25		(S No 11
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14591/2026	26.02.2026	ABLAPL-1194/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 9999-12-31	BAIL-1	(S No
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14597/2026	26.02.2026	ABLAPL-1141/2026	PARTHA SARATHI DAS	GENERAL		Order Dtd. 2026-02-26	BAIL-2	(S No 18
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14600/2026	26.02.2026	WP (C) -	U DAS	GENERAL		Order Dtd. 2019-12-	WRIT	(S

		20501/2019				05	BRANCH (DIVISION BENCH)	No 10
14602/2026	26.02.2026	WP (C) - 19587/2015	A SAHOO	GENERAL		Order Dtd. 2025-09- 11Petition,Annexure,	WRIT BRANCH-7	(S No
14603/2026	26.02.2026	WP (C) - 32208/2023	B NAYAK	GENERAL		Order Dtd. 2025-12- 19	WRIT BRANCH-4	(S No 27
14604/2026	26.02.2026	WP (C) - 33899/2023	K C SWAIN	GENERAL		Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
14605/2026	26.02.2026	WP (C) - 17548/2023	J KAR	GENERAL		Order Dtd. 2023-07- 05	WRIT BRANCH-7	(S No 44
14606/2026	26.02.2026	CONTC- 6430/2025	M/S RAMESH KUMAR MUKHI	GENERAL		Order Dtd. 2026-01- 09		(S No 44
14607/2026	26.02.2026	CRLMP- 1182/2023	R SINGH	GENERAL		Order Dtd. 2023-09- 22	WRIT BRANCH-7	(S No
14608/2026	26.02.2026	WP (C) - 34201/2025	S HUSSIAN	GENERAL		Order Dtd. 2025-12- 04	WRIT BRANCH-4	(S No 27
14611/2026	26.02.2026	RVWPET- 83/2025	S HUSSIAN	GENERAL		Order Dtd. 2026-01- 30	CIVIL REVISION	(S No
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14623/2026	26.02.2026	WP (C) - 5921/2026	B S SWAIN	GENERAL		Order Dtd. 2026-02- 24	WRIT BRANCH-3	(S No 28
14625/2026	26.02.2026	WP (C) - 5921/2026	I PANDA	GENERAL		Order Dtd. 2026-02- 24	WRIT BRANCH-3	(S No 28
14627/2026	26.02.2026	WP (C) - 1872/2026	A K BISWAL	GENERAL		Order Dtd. 2026-02- 24	WRIT BRANCH-7	(S No 10
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14632/2026	26.02.2026	WP (C) - 5699/2026	S DASH	GENERAL		Order Dtd. 2026-02- 23	WRIT BRANCH-7	(S No 18
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14643/2026	26.02.2026	WA-	C R NAYAK	GENERAL		Order Dtd. 2026-02-		(S

		228/2025				23		No 33
14645/2026	26.02.2026	BLAPL-11623/2025	A K ROUT	GENERAL		Order Dtd. 2026-02-23		(S No 33
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14647/2026	26.02.2026	ABLAPL-2050/2026	S K BARIK	GENERAL		Order Dtd. 2026-02-26	BAIL-1	(S No
14649/2026	26.02.2026	RVWPET-30/2026	R C MALLICK	GENERAL		Order Dtd. 2026-02-23		(S No
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14655/2026	26.02.2026	WA-1330/2024	R C ROUT	GENERAL		Order Dtd. 2026-02-25	WRIT APPEAL	(S No
14656/2026	26.02.2026	CRLA-536/2024	SRINIBASH MOHANTY	GENERAL		Order Dtd. 2026-02-24	CRIMINAL APPEAL	(S No 11
14658/2026	26.02.2026	CONTC-4233/2025	S S BISWAL	GENERAL		Order Dtd. 2025-12-03		(S No 11
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14662/2026	26.02.2026	WP (C) - 34502/2025	R K BARIK	GENERAL		Order Dtd. 2026-02-26		(S No 23
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14694/2026	26.02.2026	OJC-13071/1999	B R SENAPATI	GENERAL		Order Dtd. 2019-03-28		(S No
14696/2026	26.02.2026	SA-197/1981	S D JENA	GENERAL		Order Dtd. 1987-01-08		(S No
14697/2026	26.02.2026	WP (C) - 6484/2017	P K CHAND	GENERAL		Order Dtd. 2026-01-21	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
14698/2026	26.02.2026	WP (C) - 25115/2023	P K NAYAK	GENERAL		Order Dtd. 2026-02-26	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
14699/2026	26.02.2026	WP (C) - 36861/2023	S MOHARANA	GENERAL		Order Dtd. 2024-02-19	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
14700/2026	26.02.2026	CVREV-31/1999	J R NAYAK	GENERAL		Order Dtd. 1999-03-11		(S No 12
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14708/2026	26.02.2026	WP (C) - 30975/2025	P N NAYAK	GENERAL		Order Dtd. 2026-02-26	WRIT BRANCH-2	(S No 34
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14723/2026	26.02.2026	WP (C) - 5559/2026	S R BARIK	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-4	(S No 38
14724/2026	26.02.2026	WP (C) - 23170/2025	D K NAIK	GENERAL		Order Dtd. 2025-09-25	WRIT BRANCH-1	(S No
14725/2026	26.02.2026	WP (C) - 6258/2026	B P TANGA	GENERAL		Order Dtd. 2026-02-26	WRIT BRANCH-5	(S No 22
14726/2026	26.02.2026	CMP- 381/2026	B DAS	GENERAL		Order Dtd. 2026-02-26		(S No 22
14727/2026	26.02.2026	WP (C) - 3088/2025	M K PATI	GENERAL		Order Dtd. 2026-02-23	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
14728/2026	26.02.2026	CRLMC- 607/2026	J KAR	GENERAL		Order Dtd. 2026-02-25		(S No 11

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